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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 1542/2020, CRL.M.A. 19839/2021 & CRL.M.A. 19840/2021

IN RE: DESIGNATED COURTS FOR MPS/MLASPetitioner Through:

versus

UNION OF INDIA & ORS.Respondents

Through: Ms. Manisha Agrawal Narain, CGSC

with Mr. Chandan Deep Singh,

Advocate for UOI.

Mr. Rajat Aneja and Mr. Aditya

Sharma, Advocates for R-3.

Mr. Anyesh Roy, DCP Legal

Division, PHQ, (through VC).

CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

> ORDER 24.01.2025

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List on 19th March, 2025.

DEVENDRA KUMAR UPADHYAYA, CJ

TUSHAR RAO GEDELA, J

JANUARY 24, 2025 Yrj